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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 20/BB/ 2018	-	Admission	241-242	M/s Girish Jayantilal Porwal Vs M/s Siddmed Ethealth Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

## ORDER

Matter is listed today for admission. No representation for Petitioner. Registry raised objections. Petitioner is called; absent. Registry pointed out certain objections for compliance. List it on 29.01.2018.

Member (T)

Member (J)